

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated:13.01.2020

NOTICE

Take notice that the following matters listed on 14.01.2020 in the Court-III stand adjourned. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|---|--|---|
| 1. | Comp. App. (AT) (Ins) No. 508 of 2019 | Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd. | Mahesh Agarwal | Rakesh Sinha |
| 2. | Comp. App. (AT) No. 253 of 2019 | Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar | Saswat Pattnaik | Sunil Sharma |
| 3. | Comp. App. (AT) No. 317 of 2019 | Abhishek Sharad Vs. Registrar of Companies, West Bengal | Soma Samantarai | |
| 4. | Comp. App (AT) No. 213 of 2017 | Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With | M. SricharanRangarajan | Soham Kumar Ginni Sehgal |
| 5. | Comp. App. (AT) No. 296 of 2017 | Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors. | M. SricharamRangarajan Sreoshi Chatterjee | Chaman Lal Soham Kumar Ginni Sehgal |
| 6. | Comp. App. (AT) No. 37 of 2019 | Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors. | Arpit Agarwal | Anubhav Gupta |
| 7. | Comp. App. (AT) No. 209 of 2019 | Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors. With | Sourabh Gupta | Yogesh Kumar Jagia-R1&2 |
| 8. | Comp. App. (AT) No. 03 of 2020 | Keerti Anurag Investments Pvt. Ltd. and Anr. Vs. Sai Anupama Agencies Pvt. Ltd. and Anr. | Sachin Midha | |

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|-----------|-----------------------------------|--|---------------|--|
| 9. | Comp. App (AT) No. 238 of 2019 | Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad | Swapnil Gupta | |
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By Order

**-sd/-
Registrar**